

Format for quarterly compilation of data:

**CASES INSTITUTION AND DISPOSAL IN THE FIRST QUARTER ENDING YEAR, 2016
HIGH COURT OF SIKKIM**

Name of the High Court	Quarter	Cases brought forwarded from the previous Year (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	Cr.	(Civ. + Cr.)	Civil	Cr.	(Civ. + Cr.)	Civil	Cr.	(Civ. + Cr.)	Civil	Cr.	(Civ. + Cr.)
High Court of Sikkim	I	81	33	114	14	21	35	12	09	21	83	45	128



Annexure - II

STRENGTH OF JUDGES

Total Sanctioned Strength (I Qtr.)	Total Working Strength (I Qtr.)	Vacancy
03	02*	01

* 02 (Two) w.e.f. 25.10.2015

P. Sharma
9/4/16
Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok